

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 200 OF 2006

GURPAL SINGH

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE FOR RAJASTHAN

Respondent(s)

(With appln(s) for stay,modification of Court's Order,correction of typographical error.,permission to file rejoinder affidavit, PERMISSION TO FILE ADDL. DOCUMENTS and office report)
(FOR FINAL DISPOSAL)

Date: 22/02/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. M. R. Calla, Sr. Adv.
Mr. Rishi Matoliya, Adv.
Mr. P.D. Sharma,Adv.

For Respondent(s) Mr. Pallav Shishodia, Sr. Adv.
Mr. Sunil Kumar Jain,Adv.
Mr. Anees Mittal, Adv.

UPON hearing counsel the Court made the following
O R D E R

On the request of learned counsel for the High Court, the matter is adjourned to 8.3.2011 to enable the High Court to file additional documents.

(Neetu Sachdeva)
Sr. P. A.

(Sneh Bala Mehra)
Court Master